CORRIGENDUM

In Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Sixth Amendment) Regulations, 2019, the following sentence shall be inserted after first sentence of the amended provisions of clause (19) of Regulation 6.5 of the Principal Regulations:

“The estimated time of restoration can be revised once in a day.”

sd/-

(Sanoj Kumar Jha)
Secretary

Note: Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Sixth Amendment) Regulations, 2019 was published on 27.12.2019 in Part III- Section 4 of Gazette of India No.495.